

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Contempt Petition No. 11/2004
in
Original Application No.602/03

Jabalpur, this the 17th day of February, 2004

HON'BLE SHRI M.P.SINGH, VICE CHAIRMAN
HON'BLE SHRI G.SHANTHAPPA, MEMBER (J)

Dalchand s/o Sh. Jai Ram
aged about 40 years,
R/o Jhara Tikoria,
Distt. Katni (MP).

...Petitioner

(By Advocate: Ms. Roshan Arya on behalf of Mr.P.Chaturvedi)

-versus-

1. Rajesh Mishra
Divisional Railway Manager,
West Central Railway,
Jabalpur.
2. N.K.Jain,
Assistant Engineer (West),
Central Railway,
Katni (MP).

...Respondents

(By Advocate: Shri M.N.Banerjee)

ORDER (ORAL)

By M.P.Singh, Vice Chairman -

This Contempt Petition has been filed stating that the respondents have not yet complied with the order of the Tribunal passed in OA No. 602/2003 on 10.09.2003.

2. Heard the learned counsel for the petitioner and the respondents.
3. Shri M.N.Banerjee, learned counsel for the respondents states that the Tribunal vide its order dated 9.1.2004 in MA No. 1639/2003 has already granted further time to implement the order by the end of March, 2004 and the respondents have already initiated action to comply with the order of the Tribunal. Hence, the CCP No. 11/04 filed by the petitioner is premature.

4. In view of the fact that the Tribunal has aforesaid already granted further time to implement its/order by the end of March, 2004, we find that the CCP No.11 of 2004 is premature and the same is accordingly disposed of.

— Григорьев

(G Shanthappa)
Judicial Member

W. J. H.

(M.P.Singh)
Vice Chairman

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पूर्णांकन से लोगों का विवरण, दि.....

(1) राज्य
 (2) राज्याद्य
 (3) राज्याद्याद्य
 (4) राज्याद्याद्याद्य

प्राचीन विद्यालय P. Chalcaneuli

Mr. Bajaj

Bejindas
१०५ रजिस्टर २३/१०६

~~Exhibit~~
B
29/2/01